

(b) whether these would be filled as per existing R&R and seniority list and also as per roster;

(c) the details thereof focussing on the fact that physiotherapists are waiting for 20-30 years for promotion including SC/ ST candidates; and

(d) whether a time-frame can be fixed for processing the vacancies and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (d) There are 02 (Two) vacant posts of Senior Physiotherapists in the Sports Injury Centre (SIC), Safdarjung Hospital which have come under deemed abolished category in terms of Ministry of Finance OM No. 7(1)/E.Coord-I/2017 dated 12.04.2017.

In so far as various Departments of Safdarjung Hospital are concerned, 01 post of Senior Physiotherapist is vacant each in the Department of Physical Medicine and Rehabilitation (PMR) and Department of Burns and Plastic.

The filling of vacant posts is an ongoing process. The vacant posts are filled up as per Recruitment Rules, seniority list, taking into consideration the reservation roster. The post of Sr. Physiotherapist being a Group 'A' post, the promotion is done in consultation with Union Public Service Commission (UPSC) as per extant instructions and procedures.

Opening of Yoga University

†1403. SHRI HARNATH SINGH YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has any action plan to open any "Yoga University" with a view to provide best health to the citizens of the country;

(b) whether Government has any action plan to include "yoga studies" in New Education Policy; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) As reported by Ministry

†Original notice of the question was received in Hindi.

of Human Resource and Development, the Government of India has undertaken a detailed exercise for formulating New National Education Policy (NEP) for which a committee under Chairmanship of Dr. K. Kasurirangan was constituted which submitted its report to the Ministry on 31-05-2019. The report of the Committee uploaded on Ministry of Human Resource Development's website <https://mhrd.gov.in/list-nep/> portal to elicit feedback/ comments/ suggestion from the stakeholders.

The draft National Education Policy (NEP) has been proposed *inter-alia* that yoga shall be integral part of the curriculum of school education and higher education.

Achievement of target set for renewable energy

1404. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is a fact that the Ministry has set a target of 175 GW of renewable energy by 2022;
- (b) if so, the details of energy target achieved so far, source-wise and State-wise; and
- (c) the details of road map prepared to achieve the target and whether we are on course to achieve the same?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) to (c) As part of Intended Nationally determined Contributions as per the Paris Accord on Climate Change, India has made a pledge that by 2030, 40% of its installed power generation capacity shall be from non-fossil fuel sources. Towards this aim, the Government has set a target of installing 175 GW of renewable energy capacity by the year 2022 which includes 100 GW from solar, 60 GW from wind, 10 GW from Biomass and 5 GW from Small Hydro. As on 31.1.2020, a cumulative renewable energy capacity of 86.32 GW has been installed in the country. Further, an additional capacity of 35.09 GW is under various stages of implementation and 34.47 GW under various stages of bidding. The Government is confident of achieving the target.

The source-wise and State-wise details of installed renewable energy capacity as on 31st January 2020 is given in Statement.